

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

9. C.P.(IB)-176(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.09.2022**

NAME OF THE PARTIES: Sushma Anand Jain

V/s

Nirmal Lifestyle Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Aditya Bapat, counsel for the Financial Creditor and Mr. Nausher Kohli,
counsel for the Respondent are present through virtual hearing.

List this matter on **27.09.2022**.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

--Rajeev--

Sd/-

H. V. SUBBA RAO
Member (Judicial)